

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P.No.779/2017 in O.A. No.2774/2016

Friday, this the 22nd day of December 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

1. Dr. V.P. Garg, (Retd. Principal),
Aged about 72 years,
S/o Late Dr. G.R. Garg
R/o B-2/48A, Keshavpuram,
New Delhi - 110035
2. Mrs. C. Sarla Devi, (TGT)
Aged about 59 years,
W/o Sh. V.V. Subba Rao
R/o 44-8-4, Narasiah Street,
Gunadala, Vijaywada, A.P.
3. Sh. D.M. Banerjee, (Retd. TGT)
Aged about 65 years
S/o Late Sh. G.C. Banerjee
R/o 54-A, Model Town,
Balia, P.O. – Garia, Kolkata,
4. Sh. D.R. Yadav, (Retd. Principal)
Aged about 61 years
S/o Late Sh. R.C. Yadav
R/o E-926, MIG Flats,
Sector – 11, Pratap Vihar, Ghaziabad, U.P.
5. Sh. Nissar Ahmed (Retd. Principal)
Aged about 64 years
S/o Sh. R. Ahmed
R/o C-10, Shaheen Bagh,
Abdul Fazal Enclave – II,
Okhla Jamia Nagar, New Delhi
6. Mrs. Pramila Jain (PGT)
Aged about 57 years
W/o Sh. N.K. Jain
R/o 38, Neelgiri Apartments,
Sector – 9, Rohini, Delhi
7. Mrs. Sarita Srivastav (Retd. PGT)
Aged about 63 years
W/o Sh. Udai Saxena
R/o 23, Silver Estate, Bagmugalia, Bhopal, M.P.

8. Dr. S.C. Dubey (Retd. Vice Principal)
Aged about 64 years
S/o Late Sh. K.L. Dubey
R/o Scheme No. 34,
House No. 340, Opposite Verma Tol Kanta, Neemuch (M.P.)
9. Mrs. Suneeta Malhotra (PGT)
Aged about 59 years
W/o Sh. K.K. Malhotra
R/o B-2B/37, Janakpuri, New Delhi – 110058.
10. Mrs. Sunita Gupta (PGT)
Aged about 56 years
W/o Sh. V.K. Gupta
R/o House No. 2/III, KV Teachers Colony, Morar Cantt, Gwalior, M.P.
11. Mrs. Sushma Kumari (PGT)
Aged about 54 years
W/o Sh. R.C. Sharma
R/o 387, Nimri Colony,
Ashok Vihar, Phase – IV, Delhi – 110052
12. Mrs. Usha Pillai (Retd. Principal)
Aged about 64 years
W/o Sh. K.G.A. Pillai
R/o B-2/102, Paradise Apartment, Patparganj, Plot No. 40, Delhi – 110092
13. Sh. V.D. Gullapalli (Retd. Principal)
Aged about 67 years
S/o Sh. D.N. Gullapalli
R/o 1, Grihlakhami, Ganesh Colony, Pipe Line Road, Ahmad Nagar – 414003
14. Sh. A.K. Katiyar (Retd. Principal)
Aged about 66 years
S/o Late Sh. Ram Snehi Katiyar
R/o E-45, Ambedkarpuram, Avas Vikas I Panki Road, Kalyanpur, Kanpur, U.P.
15. Mrs. V.V. Gullapalli (Retd. Principal)
Aged about 67 years
W/o Sh. V.D. Gullapalli
R/o 1, Grihlakhami, Ganesh Colony, Pipe Line Road,] Ahmad Nagar – 414003.

...Applicants

(Mr. Deepak Verma, Advocate for Mr. E J Verghese, Advocate)

Versus

1. Shri Prakash Javedekar, Chairman
Kendriya Vidyalaya Sangathan,
Shastri Bhawan, New Delhi – 110 011
2. Shri Santhosh Kumar Mall
Commissioner,
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg, New Delhi-110016
3. Shri A N Jha
Secretary,
Department of Expenditure,
Ministry of Finance, North Block, New Delhi.

..Respondents

(Mr. S Rajappa, Advocate)

O R D E R (ORAL)

Justice Permod Kohli:

The respondents have passed the order extending the GPF pension. This satisfies the directions of the Tribunal contained in the order dated 05.04.2017 in O.A. No.2774/2016. Since the respondents have granted GPF pension, further steps may be taken for release of benefits within a period of two months from the date of receipt of a copy of this order.

2. With these observations, present proceedings are hereby dropped.

(K.N. Shrivastava)
Member (A)

December 22, 2017
/sunil/

(Justice Permod Kohli)
Chairman